

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 5153**  
TO BE ANSWERED ON THE 24<sup>TH</sup> MARCH, 2026

**CROP INSURANCE CLAIMS OF FARMERS OF BARMER REGION**

5153. SHRI UMMEDA RAM BENIWAL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the crop insurance claims of thousands of farmers of the Barmer-Bloatra Parliamentary Constituency for Kharif 2023 and 2024 are still pending with the insurance companies;
- (b) whether the Government proposes to take penal action against those insurance companies under the Pradhan Mantri Fasal Bima Yojana which do not settle claims within the stipulated time-frame;
- (c) whether the new provision of 12 percent penal interest in case of delay in settlement of claims from Kharif 2025 has been implemented in this regions; and
- (d) whether the Government proposes to open additional procurement centres for purchasing at Minimum Support Price and to simplify the procurement process and make it transparent in order to protect bajra producing farmers in the Barmer region from middlemen?

**ANSWER**

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a): As of 31.12.2025 in Barmer district, out of reported claims of Rs. 201.88 Crores, claims of Rs. 200.30 Crores (99.22 %) have been paid for Kharif 2023 season and out of reported claims of Rs. 35.07 Crores, claims of Rs. 34.03 Crores (97.03%) have been paid for Kharif 2024 season.

(b) & (c): As per the Operational Guidelines of PMFBY, in case payment is not made timely by Insurance Company, penalty of 12% is auto-calculated and levied through National Crop Insurance Portal (NCIP) w.e.f. Kharif 2024.

(d): As reported by Department of Food and Public Distribution, procurement of coarse grains is regulated by guidelines for allocation, distribution, and disposal of coarse grains (Jowar, Bajra, Maize & Ragi etc.) and 6 minor millets procured by the States. Under these guidelines, States are allowed to procure these commodities in Decentralized Procurement mode from farmers at Minimum Support Price (MSP) for distribution under Targeted Public Distribution System (TPDS)/Other Welfare Schemes(OWS).

Government of Rajasthan has not submitted procurement plan of Bajra for Kharif Marketing Season (KMS) 2025-26 for distribution under State's own Targeted Public Distribution System (TPDS). Accordingly, no procurement of Bajra has been carried out in Rajasthan during KMS 2025-26 (Kharif).

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